



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

IA No.95/2025

(Arising out of Original Application No.187/2024 EZ)

Dillip Kumar Pradhan & Anr. ... Applicants

-Versus-

State of Odisha & Ors. ... Respondents

Subhasis Panda
Subhasis Panda
DGM (HR)
NALCO, Angul

AFFIDAVIT FILED BY THE RESPONDENT NO.7

I, Sri Subhasis Panda, aged about 43 years, S/o Dev Prasad Panda, presently working as Asst. General Manager (HRD), NALCO, Nalco Nagar, Angul-759145, Odisha; do hereby solemnly affirm and state as follows:

1. That I am authorized to represent the Respondent No.7 in the Original Application and to swear this affidavit in my official capacity.
2. That the Respondent No.7 has filed an Additional Affidavit on 06.04.2026 to the aforesaid IA No.95/2025. Alongwith the said affidavit, the Respondent No.7 has filed photostat copies of status certificate for the related plots involving the case land of village Koshala with Sabik Hal comparison for joint verification/tree enumeration alongwith DLC report issued by the Tahasildar, Chhendipada which is in Odia



B. Behera
Adv

language under Annexure-J/7 Series. The Respondent No.7 files herewith the English translated copy of said Odia annexures at page 33 to 35, which may kindly be taken on record.

- 3. That the facts stated above are true to the best of my knowledge and belief and based on the official records.

Identified by

B. Behere
0-111/2004

Advocate

Subhasis Panda
Subhasis Panda
DGM (HR)
NALCO, Angul

DEPONENT



The above named deponent being identified by Mr./Ms... *B. Behere* Advocate appears before me at AM/PM on this the day of 20..... solemnly affirms that the facts stated are true to his/her knowledge and belief

7/4/26
7/4/26
NOTARY
CUTTACK TOWN
7/4/26



Mouza – Kosala

As per Hal Record

Khata No.	Plot No.	Sabik Khata No.	Kissam (Nature)	Area	Remarks
413	34	910/310	Bagayat – II	Hec. 0.1295	
	8/6827				
601	30	372	Taila	Hec. 0.1700	
	11(Part)		Taila	Hec. 0.9160	
	31				
	11	372	Taila	Hec. 1.1385	
634	21	430	Patita	Hec. 0.0700	
	8				
671	40	71	Patita		
	14 (Part)				
1129	20	713	Taila	Herc.1.1290	
	7				
	10/6485				
1354	37/12217	375	Taila	Hec.0.2610	
	13 (Part)				
1386/441	37/12304	375	Taila	Hec.0.5240	
	13 (Part)				
	38	375	Patita	Hec.0.0565	
	13(Part)				
1368/481	37	375	Taila	Hec.0.2610	
	13 (Part)				
1391	23	1	Patita	Hec.0.0810	
	6 (Part)				
	24	1	Patita	Hec.0.1400	
	6 (Part)		Patita	Hec.0.2430	
	10 (Part)	1	Patita	Hec.0.05450	
	25				
	6 (Part)	1	Patita	Hec.0.05450	
	10 (Part)	1	Patita		
26	1				
6 (Part)					
1391	27	1	Patita	Hec.0.2750	
6 (Part)					
	28		Patita	Hec.0.1000	
	6 (Part)	1	Patita	Hec.0.9700	
	32				

*True copy attested
B. Behara
Adw*

Subhasis Panda
Subhasis Panda
DGM (HR)
NALCO, Angul



	10 (Part)			
1391	12 (Part)	1		
	19/12187	1	Unnat Jojana Yogya	Hec. 4.8565
	6 (Part)			
	9 (Part)			
	29	1		
	6 (Part)		Unnat Jojana Yogya	Hec.1.3500
	33	1		
	10 (Part)		Unnat Jojana Yogya	Hec.3.5500
	35/12188	1		
	10 (Part)		Unnat Jojana Yogya	Hec.7.3255
	76 (Part)	1		
	39	1		
12 (Part)	1			

Mouza – Kosala

As per Sabik Record

Khata No.	Plot No.	Kissam (Nature)	Area	Remarks
910/310	8/6827	Taila – II	Ac. 0.32	
372	11	Taila – II	Ac. 2.65	
430	8	Taila – II	Ac. 4.38	
375	13	Taila – II	Ac. 5.46	
713	7	Taila – II	Ac. 1.54	
713	10/6485	Patra Jungle	Ac. 1.25	
71	14	Taila – II	Ac. 2.92	
1 (Government)	6	Puratana Patita	Ac. 40.00	
	10	Puratana Patita	Ac. 32.29	
	9	Puratana Patita	Ac. 50.48	
	12	Puratana Patita	Ac. 11.48	
	76	Puratana Patita	Ac. 130.78	

*The copy attested
B. Acharya
[Signature]*

Subhasis Panda
Subhasis Panda
DGM (HR)
NALCO, Angul